Central Administrative Tribunal Principal Bench, New Delhi

CP No.261/2019 in OA No.590/2017

New Delhi, this the 2nd day of August, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

R.K. Shukla, Aged -54 Years S/o Sh. Mata Parshad Shukla Working as Vice -Principal J.N.V. Ghaziabad (UP) R/o JNV School Compus, Ghaziabad (UP) -Applicant

(By Advocate: Mr. Yogesh Sharma)

Versus

 Sh. Vishwajeet Kumar Singh Commissioner Navodaya Vidhyalaya Samiti, B-15, Institutional Area, Sector 52, Noida (UP)

- Respondent

(By Advocate: Mr. S. Rajappa)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Heard.

Learned counsel for the applicant submits that the order dated 25.05.2018 passed by the Tribunal in OA No.590/2017 is complied. Hence, the CP is closed. Notice issued to the respondent is discharged.

(A.K.Bishnoi) Member(A) (S.N. Terdal) Member (J)

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